

(d) whether there is any proposal to eradicate slums in those areas and provide better housing facilities for them?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) to (d). The Slum Clearance Scheme is administered by the State Governments themselves. The requisite information has been called for from the Government of Kerala and will be laid on the Table of the Sabha as soon as it is received.

Survey of Homeless and Landless, People in Kerala

4113. Shri P. Kunhan: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether any survey has been conducted by Government with regard to the homeless and landless people in Kerala;

(b) if so, the total number of such people; and

(c) the steps taken or proposed to be taken to rehabilitate them?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) and (b). No survey as such has been conducted in the State; but according to the 1961 Census and a socio-economic and educational survey conducted in 1965, the total numbers of homeless and landless people in the State are 22,834 and 26,25,250 respectively.

(c) Steps have so far been taken for the settlement of 4,000 families on 16,000 acres of land in Cannanore District under the Centrally sponsored scheme for the settlement of landless agricultural labourers and more families are proposed to be settled under the scheme during the ensuing years. There is, however, no separate scheme for the homeless people.

Allocation for Housing Advance in Kerala

4114. Shri P. Kunhan: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the total allocation made in Kerala for the construction of houses

for the low income group during the years 1964-65 and 1965-66;

(b) the total number of applications received and the total amount utilised for this purpose, District-wise; and

(c) the criteria followed for making allocation for such houses and who is the final sanctioning authority?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) 1964-65 Rs. 14.80 lakhs. 1965-66 Rs. 16.00 lakhs.

(b) and (c). The required information is being collected from the Government of Kerala and will be placed on the Table of the Sabha as soon as it is received.

Training of Craftsmen

4115. Shri Ram Harkh Yadav, Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government have appointed a Committee under the Planning Commission to formulate tentative proposals for the training of craftsmen and other matters concerned therewith;

(b) if so, the composition of the Committee;

(c) the terms of reference of the committee; and

(d) its powers, functions and *modus operandi*?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a) to (d). A Working Group on Employment and Training was set up in the Labour Ministry to review the progress of Labour programmes in the Third Plan and to formulate the proposals for the Fourth Plan. It consisted of representatives of Planning Commission, Ministries of Labour and Employment, Industry, Education, Defence, Railways, Steel, Mines and Heavy Engineering, Central Public Works Department and the University

Grants Commission. The Group assessed the progress made in the implementation of various training programmes, the training capacity likely to be reached by the end of the Third Plan and training requirements of different types of craftsmen, craft-instructors, supervisors, etc., required during the Fourth Plan. The recommendations of the Group will form the basis of the proposals concerning the training of Craftsmen to be presented in the Fourth Plan.

Grand Market, Ramakrishnapuram

4116. Shri Ram Harkh Yadav: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether Government propose to set up a grand market for the Government colony of Ramakrishnapuram, New Delhi;

(b) if so, whether the model design for the market has been finalised by Government;

(c) when the work is likely to start; and

(d) the approximate outlay on the project?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) and (b). Yes, a District Shopping Centre, as envisaged in the Master Plan of Delhi, is proposed to be established on the pattern of the prize winning design with some adjustments.

(c) and (d). After development of the area, the plots will be auctioned to private individuals who will construct the shops according to the design finally approved by Government. The cost of development of the area, which will be incurred by Government initially, has not yet been estimated. It is not possible to say when work on development or construction will commence.

Demands of Drainage Workers in Trivandrum

4117. Shri Vasudevan Nair: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the drainage workers of Trivandrum, Kerala State have made certain representations regarding gratuity, etc.;

(b) if so, the decision taken by Government thereon; and

(c) in case no decision has been taken, the reasons for the delay?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to (c). Information has been called for from the State Government and will be laid on the Table of the Sabha when received.

Idikki and Sabarigiri Projects

4118. Shri Vasudevan Nair:
Shri Warrior:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Kerala State Electricity Board or the State Government are receiving any foreign aid for the Sabarigiri and Idikki Hydro-electric Projects, now under construction;

(b) if so, the nature and extent of the aid; and

(c) whether copies of the aid agreement will be laid on the Table?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The U.S. A.I.D. provided loan assistance of 20.2 millions to meet the cost of the plant and services required for the Sabarigiri Hydro-electric project. In addition to that amount, the U.S.A.I.D. also provided a loan of Rs. 184 millions to enable the project to meet the local cost.